

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**R.A. No. 14 OF 2019
IN
ORIGINAL APPLICATION NO. 317 OF 2015**

IN THE MATTER OF:

Rashid Ali Warsi

.....PETITIONER

VERSUS

UPSIDC & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 07.04.2025)

1. Uttar Pradesh State Industrial Development Authority

Through Project Officer, Project Office,
Tronica City, Loni, Ghaziabad-201102, U.P.

(PETITIONER No. 1)

2. Regional Manger, Project Office,

Tronica City Project, Administration Building, Sector B-3,
Tronica City, Loni, Ghaziabad-201102, U.P.

(PETITIONER No. 2)

VERSUS

1. Rashid Ali Warsi

S/o Mr. Liyakat Ali Warsi,
R/o 707/53/308, Ward No. 40, Prem Nagar, Loni,
Ghaziabad-201102

(RESPONDENT No.1)

2. Uttar Pradesh Pollution Control Board

Through its Director,
19/226, Satyam, Vasundhara, Ghaziabad-201004

(RESPONDENT No.2)

3. District Magistrate, Ghaziabad

Ghaziabad-201002

(RESPONDENT No.3)

4. Tronica City CETP Association

Through its Chairman,
Plot No. B-11, Sctor A-1, Tronica City,
Ghaziabad, U.P.-201103

(RESPONDENT No.4)

5. Textile Dyers Welfare Association

Through its Secretary
Tronica City, Loni, Ghaziabad-201102, U.P.

(RESPONDENT No.5)